DOCTORS AND SCIENTISTS IN SCIENTSITS' POOL

154. SHRI R. P. KHAITAN : Will the Minister of EDUCATION be pleas ed to state :

(a) the number of Doctors and Scientists at present in the Scientists' Pool awaiting absorption;

(b) the number of persons absorbed so far from the Pool; and

(c) the steps proposed to be taken by Government to absorb the remaining persons mentioned in the Pool?

THE MINISTER OF EDUCATION | (DR. TRIGUNA SEN) : (a) Out of j 310 persons in the Scientists' Pool, 97 Doctors and 145 Scientists were awaiting absorption on 1-10-1968.

(b) 2,012 persons were absorbed as on 1-10-1968 out of 2,576 who had worked in the Pool.

(c) The responsibility of finding regular employment rests primarily on the individuals themselves. The Govern- j ment, however, assist them to get regular employment in the following manner : —

(i) The names of those working : in the Pool are referred to organisations concerned against' suitable notified vacancies.

(il) Their particulars are published and circulated to Ministries, Departments of Government of India, State Governments, Union Public Service Commission, Universities, Public Sector Undertakings and large Private Sector establishments.

(in) The Government of India has authorised the creation of supernumerary posts in approved scientific institutions for utilisation of such persons in appropriate cases.

FUTURE OF CHANDIGARH

155. SHRI CHITTA BASU : Will the Minister of HOME AFFAIRS be pleased to refer to the answer to Starred Question No. 355 given in the Rajya Sabha on the 7th August, 1968 and state :

(a) whether attempts are being continued to persuade the State Governments concerned to arrive at an agreement on the point of arbitration for deciding the future of Chandigarh; 3—46 R. S./68 (b) whether Government have sorted out the differences between the stand taken by the respective Governments;

to Questions

(c) if so, what are those differences; and

(d) what positive steps Government propose to take to settle the dispute in the interest of amity and mutual understanding between the States ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAUS (SHRI VIDYA CHARAN SHUKLA) :

(a) to (d) No attempt could be made to reach an agreement in the matter after 7th August, 1968 because soon thereafter the State of Punjab was placed under President's rule. The views of the Chief Ministers of Punjab and Haryana would be ascertained after the midterm elections in Punjab and an effort would be made to find a solution which would be in the interest of the States concerned.

FINANCIAL POSITION OF THE CALCUTTA PORT

156. SHRI CHITTA BASU : Will the Minister of TRANSPORT AND SHIPPING b_e pleased to refer io the reply to Unstarred Question No. 998 given in the Rajya Sabha on the 14th August, 1968 and state :

(a) whether the examination of the report of the committee appointed to enquire into the financial position of the Calcutta Port has since been completed;

(b) if so, the outcome of the examination; and

(c) what steps have been taken on the result of the examination?

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V. K R. V. RAO) : (a) Not yet, Sir.

(b) and (c) Do not arise.

REORGANISATION OF ASSAM

157. SHRI CHITTA BASU : SARDAR RAM SINGH :

Will the Minister of HOME AFFATRS be pleased to refer to vhe reply to Unstarred Question No. 168 given in the Rajya Sabha on the 24th July, 1968 and state :

(a) the details of the proposals offered by the Central Government in regard to the reorganisation of Assam; and